

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.258  
Appeal/20(AHM)2022

**Proceedings under Section 252(1) of Co. Act, 2013**

**IN THE MATTER OF:**

Registrar of Companies, Gujarat  
V/s  
Arjeni Invest-Cast Ltd & Ors

.....Applicant

.....Respondent

**Order delivered on: 18/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Ms. Rupa Sutar, Dy. RoC  
For the Respondent :

**ORDER**

Dy. RoC seeks time to make paper publication..

List for further consideration on 20.06.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**